

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.07.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.	Anuj Tiwari	
2.	Comp. App. (AT) No. 87 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anikumar & Ors.	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 452 of 2020	Sushil Ansal Vs. Ashok Tripathi & Ors.	Vishvendra Tomer	Amar Pal – IRP Devanshi Singh-R1 & R2 Shohit Chaudhry
4.	Comp. App. (AT) (Ins) No. 274 of 2020	Amit Bharana Vs. Gian Chand Narang Resolution Professional for Apex Buildsys Ltd. With	Apoorv Agarwal	Abhishek Anand-R1
5.	Comp. App. (AT) (Ins) No. 291 of 2020	Nitin Sharma Vs. Gain Chand Narang Resolution Professional for Apex Buidsys Ltd.	Apporv Agarwal	Abhishek Anand
6.	Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	
7.	Comp. App. (AT) (Ins) No. 474 of 2020	Sanjeev Kumar Vs. Aithent Technologies Pvt. Ltd. & Anr.	Charu Sachdev	Rishabh Bansal
8.	Comp. App. (AT) (Ins) No. 502 of 2020	Satish Chand Gupta Vs. Serval India Pvt. Ltd.	Siddhant Buxy	
9.	Comp. App. (AT) (Ins) No. 552 of 2020	Vivek Bansal Vs. Burda Druck India Pvt. Ltd. & Anr.	Anukul Raj	Susmit Pushkar-R1 S. Mohammed Raiz-IRP

10.	Comp. App. (AT) (Ins) No. 553 of 2020	Jayanthi G Ravi Vs. Chemizol Additives Pvt. Ltd.	Rahul Kripalini	
11.	Comp. App. (AT) (Ins) No. 556 of 2020	Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girnar Fibers Ltd.	Harsh Garg	
12.	Comp. App. (AT) (Ins) No. 557 of 2020	Madhusudan Tantia Vs. Amit Choraria & Anr.	Sanjay Ginodia	H.M. Choraria-R1 Anjan Kr. Roy-R2
13.	Comp. App. (AT) No. 55 of 2020	Jaideep Halwasiya Vs. A.A. Infraproperties Pvt. Ltd. & Ors.	P. Sinha	V. M. Kannan-R1 Vinay Tipathy-R1, R4, R5, R6
14.	Comp. App. (AT) No. 77 of 2020	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.	Ajay Bhargava	Kanti Mohan Rustagi

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar